

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25264/2023

[Arising out of impugned final judgment and order dated 03-03-2023 in SAD No. 49/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE, NATIONAL RURAL HEALTH MISSION, UP & ORS. Respondent(s)

IA No.211500/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 211500/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 08-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Ms. V.Mohana, Sr. Adv.
Mr. Avinash Mukherjee, Sr. Adv.
Mr. Pratap Shanker, Adv.
Mr. Ankit Kumar, Adv.
Ms. Shilpi Shrivastava, Adv.
Mr. Swetank Shantanu, AOR

For Respondent(s) : Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Dhowan, Adv.

Mr. Sudarshan Lamba, AOR
Mr. Vikramjit Banerjee, A.S.G.
Mr. Gautam Bharadwaj, Adv.
Mrs. Rukhmini Bobde, Adv.
Mr. Shashwat Anand, Adv.
Mr. Uday Bhan Singh, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Anmol Chandan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 22.04.2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)